



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/559/2020

Tuesday, this the 28th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Abass Ahmed Age 40 years S/o Late Sh. Maqbool Ahmed
R/o Village Malhar Tehsil Lohai Malhar District Kathua.

.....Applicant

(Advocate: Mr. M.A. Bhatt)

Versus

1. Union Territory of Jammu and Kashmir through Principle Secretary to Goverment Home Department, Civil Sectt. Jammu/Kashmir. Pin-180 001
2. Director General of Police, J&K Jammu/Kashmir, Pin-180 001
3. Inspector General of Police, Jammu Range, Jammu, Pin – 180 001
4. Dy. Inspector General of Police, Jammu-Samba-Kathua Zone, Jammu. Pin-180 001
5. Senior Superintendent of Police, Samba Pin-184 121

.....Respondents

(Advocate: Mr. Amit Gupta AAG)

O R D E R**Rakesh Sagar Jain Member (J):**

1. Admit.
2. Issue notice. Sh. Amit Gupta, AAG, accepts notice on behalf of the respondents.
3. During the course of arguments, learned counsel for the applicant submitted that the applicant would be satisfied if a direction is given to the respondents to decide his representation regarding the voluntary retirement application filed by him within a limited time period.
4. Looking to the submissions made by the learned counsel for the applicant, respondents are directed to consider representations Annexures A-5 and A-7 and dispose of the same within a period of one month from the date of receipt of a copy of this order by way of a reasoned and speaking order with information to the applicant.
5. OA stands disposed of accordingly. No costs.

**(Rakesh Sagar Jain)
Member (J)**

ND*

